

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 4680
TO BE ANSWERED ON 15.12.2016

NATIONAL FAMILY BENEFIT SCHEME UNDER NSAP

4680. SHRI JANARDAN MISHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to increase the maximum age limit of the persons/families identified under National Family Benefit Scheme covered under National Social Assistance Programme (NSAP) from 59 years to 65 years;
- (b) if so, the details thereof and the time by which this is likely to be done; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

- (a): Ministry of Rural Development is not proposing to change eligibility conditions for receiving benefits under National Family Benefit Scheme of National Social Assistance Programme (NSAP).
- (b): Does not arise.
- (c): Does not arise.
